

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 6971 of 2014(O&M)

New India Assurance Co. Ltd.

..... Appellants

V/s

Charan Kaur and ors.

..... Respondents

Notice to :-

- 7. Ramesh Kumar S/o SH. Paras Ram, Resident of VPO-Dher, Tehsil-Nangal, District-Roop Nagar. (owner of offending vehicle Truck No-PB-12-L-7055)**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **30.04.2020(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
15th January 2020.

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2/1/20
Superintendent (Judl.),
For Registrar (Judicial)
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